

DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The capacity established in the existing heavy water plants is approximately equal to the current demands for heavy water. Two more heavy water plants are also being established.

(c) Does not arise.

Periodical review of the implementation of personnel policy in tribal areas

3913. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in conformity with the recommendation of the Working Group on Tribal Development during the medium-term plan, 1978-83 appointed by the Union Home Ministry, Standing Committees have been set up at the State and national levels to specially review periodically the implementation of 'personnel policy' in tribal areas of the country ;

(b) if so, how often such periodical reviews during the Sixth Plan period, have been undertaken by the Union/Bihar Government and what suggestions/conclusions, if any, have so far emanated out of these reviews ;

(c) if not, the reasons therefore ; and

(d) the proposals, if any, to effect implementation of such a recommendation ; if so, timeframe proposed therefor and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Subsequent to the report of the Working Group on Tribal Development during the medium-term Plan 1978-83, the Working Group on Tribal Development during the Sixth Plan 1980-85 and the Group on Administrative Arrangements and Personnel Policy in tribal areas appointed by Home Ministry have gone into the question of personnel policy in the

tribal areas. Government have accepted the specific recommendations of the Group on Administrative Arrangements' Personnel Policy in tribal areas and implementation of the recommendations is being pursued with the States.

(b) to (d). Implementation of 'personnel policy' in tribal areas is being reviewed twice in a year by this Ministry with the representatives of the State Governments including Bihar Government while finalising the tribal sub-Plans of the States. Vacancy position in the posts in tribal sub-Plan areas and provision of monetary and non-monetary incentives to Government are specially reviewed in these meetings.

Meetings of Chief Ministers and/or Chief Secretaries of Tribal Sub-Plan States/UTs.

3914. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) when were the last meetings of the Chief Ministers and/or Chief Secretaries of Tribal Sub-Plan (TSP) States/Union Territories were convened by the Union Home Ministry either in groups or in isolation to discuss and review the progress of the Tribal sub-Plans during the Sixth Plan period ;

(b) the main issues discussed in the meetings and major decisions arrived at ;

(c) what were the impressions of the Home Ministry about the overall functioning and progress so far during Sixth Plan period of the Tribal sub-Plans in States/Union Territories in general and in Bihar in particular ; and

(d) whether any efforts were made on the part of the Home Ministry during such meetings to identify the States/Union Territories running the Tribal sub-Plans reasonably well during the Sixth Plan and the State/Union Territories having none too satisfactory performance on this front so far ; if so, details thereof and if not reasons therefor ?